

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Contempt Case (AT) No. 18 of 2019
In Comp. Appeal (AT) No.75 of 2019

IN THE MATTER OF:

Old Lane India Cyprus Fund II Ltd.

...Appellant

Versus

Rudradev Infopark Pvt. Ltd & ors.

...Respondents

Present:

For Appellant: Ms. Nikita.C, Advocate

For Respondent: Mr. Raghenth Basant and Mr. Raghav Mehrotra, Advocates

With

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For Appellant: Ms. Nikita.C, Advocate

For Respondent: Mr. Raghenth Basant and Mr. Raghav Mehrotra, Advocates

O R D E R

03.03.2020 Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **25th March, 2020** on the top of the list.

[Justice Mr. Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)